

[Translation]

Reopening of Krishna Mill, Beawar

4439. PROF. RASA SINGH RAWAT: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to re-open Krishna Mill under National Textile Corporation in Beawar of Ajmer District (Rajasthan) which is lying closed for the last two three years; and

(b) if so, the details of the progress made in this regard?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). The case of M/s. Krishna Mills Ltd., Beawar, is under consideration of the Appellate Authority for Industrial and Financial Reconstruction which is expected to explore all avenues for the revival of the mill

Safety of Workers in Stone Quarries

4440. SHRI RAMLAL RAHI: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that labourers working in stone quarries are suffering from various diseases due to dust particles;

(b) if so, the number of stone quarries in the country where Government have provided medical facilities for labourers; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). According to section 25 of the Mines Act, 1952 where any person employed in a mine contracts any notifiable disease, such as Silicosis and Pneumoco-

nosis, the owner, agent or manager of the mine, shall send notice thereof to the Chief Inspector of Mines. No such notice in respect of labourers working in stone quarries has been received by the Chief Inspector of Mines.

Under the Mines Rules, 1955, every mine employing more than 150 persons is required to provide and maintain a suitable first-aid room under the charge of a qualified medical practitioner.

[English]

Protection of Civil Rights

4441. SHRI PIYARE LAL HANDOO: Will the Minister of WELFARE be pleased to state:

(a) whether the Protection of Civil Rights Act, 1955 is applicable to the State of Jammu and Kashmir; and

(b) if so, the number of cases registered under various provisions of this Act?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The Protection of Civil Rights Act, 1955 extends to the whole of India.

(b) According to the information received from the State Government of Jammu and Kashmir, 5, 8 and 5 cases were registered under this Act during 1986, 1987 and 1988.

South Asian Regional Conference on Population

4442. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the South Asian Regional Conference on Population was held recently